

(4)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/60/2017
NAME OF THE PETITIONER(S) : RAJENDRA KUMAR KANNODIA & 5 ORS
NAME OF THE RESPONDENT(S) : KAMADGIRI INDUSTRIES LTD & 8 ORS
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

1. ROWAN RASASEKARAN

Counsel for all
Respondents
except R8

[Signature]

2) M.K. PREETHA
for KSR & Co.

for Petitioners

[Signature]

ORDER

Counsels for both the parties are present except R8. Counsel for the Petitioner was directed to send a private notice to R8. The notice has been sent on 01.12.2017 that has been delivered. The postal receipt and track delivery report are placed on record along with the copy of the notice through an affidavit. In spite of the service, there is no representation on behalf of R8. The service against the R8 is held sufficient. Therefore, R8 is proceeded *ex parte*. The pleadings are complete. Matter is posted for arguments. Put up on **25.01.2018 at 10.30 A.M.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk